

[English]

**Opening of Post Offices/Telegraph Offices in Bhubaneswar/Koraput Districts of Orissa**

4561. SHRI ANADI CHARAN DAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post offices/telegraph offices opened in Bhubaneswar/Koraput districts of Orissa during the last one year, and

(b) the future plans for opening more such offices?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) *Post Offices*: No post offices were opened in Puri district (in which Bhubaneswar is situated) or in Koraput district during the year ending on 31 7 1987

*Telegraph Offices*. Fourteen telegraph offices in Puri district and three in Koraput district were opened during 1986-87.

(b) *Post Offices*: Seven post offices are likely to be opened in the rural areas of Koraput district during 1987-88

*Telegraph Offices*. Ten telegraph offices in Puri district and three in Koraput district are planned for 1987-88

**Inter-Ministerial Groups for Identification of drugs eligible for regularisation of Capacity**

4563. SHRI SRIBALLAV PANIGRAHI: Will the Minister of INDUSTRY be pleased to state:

(a) whether any inter-ministerial groups have been set up for identification of items of drugs eligible for regularisation of capacity;

(b) if so the details regarding the study made by these groups and the names of the

items found to be eligible for regularisation; and

(c) the steps taken by Government to check illegal production of bulk drugs formulation by foreign companies.

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) An Inter-Ministerial Working Group (IMWG) was set up in 1982 to examine the question relating to production of drugs without valid industrial approvals and to suggest possible line of action that might be taken.

(b) and (c) The measures for rationalisation, quality control and growth of drugs and pharmaceutical industry announced by the Government in December, 1986 have also addressed themselves to this problem. Copies of the same are available in Parliament Library.

**Bench of Supreme Court in South**

4564. PROF. P. J. KURIEN: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there is any fresh proposal to establish a permanent bench of the Supreme Court in the South; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) and (b). No, Sir. There is no proposal in this regard.

[Translation]

**Setting up of Pesticide Industry in Chatarpur district of Madhya Pradesh**

4565. SHRIMATI VIDYAVATI CHATURVEDI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Dyespote, Pyrophyllite

and Rock Phosphate, etc. minerals are available in abundance in Chatarpur district of Madhya Pradesh;

(b) if so, whether it is also a fact that pesticides can be manufactured with these aforesaid minerals;

(c) if so, whether Government propose to set up any such industry in Chatarpur district; and

(d) if so, by what time and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) and (b). As per available information these minerals do not appear to be used for manufacture of any type of pesticides.

(c) and (d). Do not arise.

[English]

#### **Construction of Farakka Super Thermal Power Project**

4566. SHRI AMAL DATTA: Will the Min-

(b)

	Approved cost (Rs. in crores)	Latest revised cost estimates (Rs. in crores)	Date of commissioning	
			Original	Revised
Stage-I	622.82	733.32	3/86	8/87
Stage-II	1003.38	1110.27	1991-92	6/92

(c) The plant load factor of the power station during the first quarter of 1987-88 was 46.6%. The station is operating with improvised coal transportation and handling arrangements, pending completion of the Merry-Go-Round system and the coal handling plant.

#### **Hoarding of Pulses and edible oil by traders**

4567. SHRI RAM DHAN: Will the Minis-

ister of ENERGY be pleased to state:

(a) the present stage of construction of Farakka Super Thermal Power Project;

(b) the cost and time over run as on date as compared to initial and revised estimates, if any; and

(c) the capacity utilisation of unit or units of Farakka Super Thermal Power Project which have already been commissioned and the reasons for shortfalls, if any?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) The first stage of the Farakka Super Thermal Power Project (3x200 MW) has been completed. Engineering and procurement activities are in progress in regard to State II of the project (3x500 MW); structural steel work has been awarded and the main plant area levelling is almost complete. Piling work has commenced.

ter of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether it is a fact that there has been abnormal rise in the consumer prices of pulses and edible oil in the current financial year because of traders resorting to hoarding of these commodities; and

(b) if so, the action taken against the hoarders in order to bring down the prices?